

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 115 of 2013 &  
IA No. 378 OF 2013**

**Dated: 16<sup>th</sup> July, 2015**

**In the matter of :**

<b>Western Electricity Supply Co. of Orissa Ltd.</b>	<b>...Appellant(s)</b>
<b>Versus</b>	
<b>Orissa Electricity Regulatory Commission &amp; Ors.</b>	<b>...Respondent(s)</b>

**ORDER**

The Court has not assembled today.

As agreed by learned counsel for the parties, list the matter on

**11.09.2015.**

**COURT MASTER**